

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

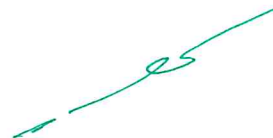
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For filing objections	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	AKASH R. RAO (KAR/1521/16) 8971490479	Petitioner	

ORDER

Counsel for Petitioner is present. CA 07/2016 is taken up today. No representation for Respondent. Petitioner Counsel informed that, copy of CA 07/2016 is not served to enable it for filing objections. List it on 13/11/2017 for service of copy of CA 07/2016 on the Counsel for Petitioner.


Member (T)


Member (J)